

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Power Section) Civil Secretariat
Srinagar/Jammu

Notification

Jammu, the 17th September, 2024

S.O 477 - In exercise of the powers conferred under sub-section (1) of Section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Government hereby appoint Officers/Officials as mentioned in **Annexure- A** to be the Executive Magistrates, who shall exercise all the powers of an Executive Magistrate within their respective territorial jurisdiction of District Udhampur in view of General Elections to Legislative Assembly 2024.

By Order of the Government of Jammu and Kashmir.




Sd/-
(Achal Sethi)
Secretary to Government

No. LAW- Powr/18/2021-10

Dated :- 17-09- 2024

Copy to the:- .

1. Chief Electoral Officer, J&K.
2. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
3. Divisional Commissioner, Jammu.
4. District Election Officer, Udhampur. This is with reference to letter No. DDEO/U/24/946 Dated:- 16.09.2024 .
5. General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette.
6. S.O. section, Department of Law, Justice and Parliamentary Affairs. (W.7.S.C).
7. Incharge Website section


Special Secretary to Government
Department of Law, Justice and P.A.


Annexure "A" to SO. 477 of 2024 Dated:- 17-09-2024

S. No.	Name of the Official	Designation
1.	Mohd. Sumeer Notra	AEA Panjgrain
2.	Vishal Manhas	AEA Udhampur
3.	Praduman Gupta	AEA Rang
4.	Devinder Singh	AEA Samroli
5.	Shishupal Bamotra	AEA Dehari

